GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

STARRED QUESTION NO. 512 TO BE ANSWERED ON 10.04.2017

FACILITIES FOR BEEDI WORKERS

*512. SHRI BHARTRUHARI MAHTAB:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the salient features of the schemes 'Medical Assistance' and 'Scholarships' being implemented by the Government under Beedi Workers Welfare Fund Act;
- (b) the beneficiaries of the said schemes across the country during each of the last three years and the current year, State/UT-wise;
- (c)the funds released under the said schemes during the said period, scheme and State/UT-wise;
- (d)whether cases of malpractices/irregularities/corruption under the said schemes have come to the notice of the Government during the said period; and
- (e)if so, the details thereof, State/UT and Scheme-wise and the reasons therefor along with the action taken/being taken by the Government in such cases and the other steps taken/being taken by the Government for welfare of beedi workers in the country?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (e):	A statement is	laid on the	e Table of	the House.
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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 512 FOR 10.04.2017 BY SHRI BHARTRUHARI MAHTAB REGARDING FACILITIES FOR BEEDI WORKERS.

- a) Details of the 'Medical Assistance' and 'Scholarships' schemes being implemented by this Ministry under Beedi Workers Welfare Fund Act is at Annexure-A
- b) Number of beneficiaries of the Health and Educational schemes for last three years State and UT-wise is at Annexure-B.
- c) Details of funds released under Health and Educational schemes for last three years State and UT wise is at Annexure –C.
- d) No Madam. No such instance has come to the notice of this Ministry.
- e) Does not arise. However, other welfare schemes being implemented by this Ministry for welfare of beedi workers are at Annexure –D.

1. HEALTH SCHEMES:

S.No.	PURPOSE	NATURE OF ASSITANCE		
1	Tuberculosis	Reservation of beds in T.B. Hospitals and domiciliary treatment for workers. Subsistence allowance of Rs. 750/- to Rs. 1000/- p.m is granted as per the advice of the treating physician.		
2	Heart Diseases	Reimbursement of expenditure up to Rs. 1,30,000/- to workers.		
3	Kidney Transplantation	Reimbursement of expenditure up to Rs. 2,00,000/- to workers.		
4	Cancer	Reimbursement of actual expenses on treatment, medicines and diet charges incurred by workers, or their dependents.		
4	Minor surgery like Hernia, Appendectomy, Ulcer Gynecological diseases and Prostrate diseases.	Reimbursement of expenditure up to Rs. 3,00,000/- to workers and their dependents.		
5	Leprosy	Financial assistance for Rs. 30/- per patient per day for indoor treatment and Rs.60/- per patient per day for outdoor treatment to workers. Subsistence allowance of Rs. 300/- per month with dependents and Rs. 200/- per month without dependents for workers.		
6	Maternity Benefits	Grant of Rs.1000/- per delivery to a female worker (for first two deliveries).		
7	Family Welfare	Monetary incentive of Rs. 500/- per head to the workers for undergoing sterilization.		
8	Ophthalmic Problems	Financial assistance of Rs 300/- for nurchase of		

2. EDUCATIONAL SCHEMES

SCHEME	SCHEME Nature of assistance					
Scheme for	Control of the control of the control of the					
award of	workers at the following rates per student per year:-					
scholarships under Beedi/Iron	Group	Class	Rates (Rs. Per anum)			
Ore, Manganese		_	Girls	Boys		
Ore,Chrome Ore	Group I	Class I to IV	250	250		
Mines/LSDM/Mic	Group II	Class V to VIII	940	500		
a Mines/Cine	Group III	Class IX	1140	700		
Workers Welfare Funds	Group	Class X	1840	1400		
i ulius	IV					
	Group V	Class XI to XII	2440	2000		
		ITI	10000	10000		
	Group	Non-Professional	3000	3000		
	VI	Degree Courses; Non-				
		Professional Post				
		Graduate Courses;				
		Two-Three Year				
		Diploma Courses and				
		BCA,BBA and PGDCA.				
	GROUP	Professional Degree	15000	15000		
	VII	Courses				
		i.e.B.E./B.Tech/ MBBS/				
		BAMS/BUMS/ B.Sc				
		, •				
		BAMS/BUMS/ B.Sc (Agriculture) and MCA/ MBA.				

DETAILS OF BENEFICIARIES OF HEALTH SCHEME UNDER BEEDI WORKERS WELFARE FUND FOR LAST THREE FINANCIAL YEAR I.E 2014-15, 2015-16 AND 2016-17.

Sl. No	Name of the	Control II IT	Number of beneficiaries of Health scheme under BWWF			
SI. NO	Region	State/UT	2014-15	2015-16	2016-17 (provisional)	
1	Ajmer	Rajasthan, Gujarat, Haryana	1,86,291	1,96,814	1,65,746	
2	Allahabad	UP, Himachal Pradesh, Punjab, Jammu & Kashmir, Uttarakhand, Chandigarh	206	498	221	
3	Bangalore	Kerala, Karnataka, Tamilnadu	4,95,159	3,63,372	3,45,308	
4	Bhubaneswar	Orissa	4,72,724	4,64,562	3,75,711	
5	Hyderabad	Andhra Pradesh, Telangana,	2,55,121	3,56,385	3,44,942	
6	Jabalpur	MP, Chhattisgarh	2,227	1,336	976	
7	Karma	Bihar, Jharkhand	3,61,458	3,53,622	3,25,799	
8	Kolkata	West Bengal, Guwahati, Assam	1,337	832	619	
9	Nagpur	Maharashtra, Goa	494	508	422	
Total			17,75,017	17,37,929	15,59,744	

DETAILS OF BENEFICIARIES OF SCHOLARSHIPS TO THE WARDS OF BEEDI WORKERS FOR LAST THREE FINANCIAL YEAR I.E 2014-15, 2015-16 AND 2016-17.

	Name of the Region	State/UT	Number of beneficiaries of scholarship			
S.No			2014-15	2015-16	2016-17 (provisional)	
1	Ajmer	Rajasthan, Gujarat, Haryana	14,219	281	1,122	
2	Allahabad	UP, Himachal Pradesh, Punjab, Jammu & Kashmir, Uttarakhand, Chandigarh	5,643	343	3,022	
3	Bangalore	Kerala, Karnataka, Tamilnadu	1,18,451	10,499	1,96,722	
4	Bhubaneswar	Orissa	32,405	47,117	14,195	
5	Hyderabad	Andhra Pradesh, Telangana,	1,01,035	75,135	90,667	
6	Jabalpur	MP, Chhattisgarh	13,673	3,651	102	
7	Karma	Bihar, Jharkhand	2,672	3	577	
8	Kolkata	West Bengal, Guwahati, Assam	1,47,766	78,322	2,27,709	
9	Nagpur	Maharashtra, Goa	41,666	6,221	8,858	
Total			4,77,530	2,21,572	5,42,974	

$\frac{\text{FUND RELEASED FOR HEALTH SCHEME FOR LAST THREE YEARS I.E. 2014-15, 2015-16,}{2016-17}$

S.No	Name of the Region	State/UT	2014-15 (Rs. in thousand)	2015-16 (Rs. in thousand)	2016-17 (Rs. in thousand) (provisional)
1	Ajmer	Rajasthan, Gujarat, Haryana	43306	48280	49397
2	Allahabad	UP, Himachal Pradesh, Punjab, Jammu & Kashmir, Uttarakhand, Chandigarh	69495	79825	84106
3	Bangalore	Kerala, Karnataka, Tamilnadu	140741	155691	145436
4	Bhubaneswar	Orissa	67963	67633	77371
5	Hyderabad	Andhra Pradesh, Telangana,	139716	148984	172327
6	Jabalpur	MP, Chhattisgarh	105116	117598	132144
7	Karma	Bihar, Jharkhand	76184	82593	89183
8	Kolkata	West Bengal, Guwahati, Assam	79653	97841	99585
9	Nagpur	Maharashtra, Goa	57448	60531	71551
Total			779622	858976	921100

$\frac{\text{FUND RELEASED FOR EDUCATIONAL SCHEME FOR LAST THREE YEARS I.e. 2014-15, 2015-16, 2016-17}{16,2016-17}$

S.No	Name of the Region	State/UT	2014-15 (Rs. in thousand)	2015-16 (Rs. in thousand)	2016-17 (Rs. in thousand) (provisional)
1	Ajmer	Rajasthan, Gujarat, Haryana	20106	4499	2820
2	Allahabad	UP, Himachal Pradesh, Punjab, Jammu & Kashmir, Uttarakhand, Chandigarh	4851	1111	6128
3	Bangalore	Kerala, Karnataka, Tamilnadu	166140	98321	282939
4	Bhubanesw ar	Orissa	45217	20070	13125
5	Hyderabad	Andhra Pradesh, Telangana	168615	285321	87081
6	Jabalpur	MP, Chhattisgarh	21892	19933	294
7	Karma	Bihar, Jharkhand	4495	86	855
8	Kolkata	West Bengal, Guwahati, Assam	188252	383373	360995
9	Nagpur	Maharashtra, Goa	48563	23119	16725
Total			668131	835833	770962

1. HOUSING SCHEME:

A newly Revised Integrated Housing Scheme (RIHS), 2016 with effect from 02.03.2016 for beedi workers is being implemented in the country through the 17 Welfare Commissioners of the Labour Welfare Organisation of the Ministry. The housing subsidy of Rs. 1,50,000/- will be disbursed in three installments in the ratio of 25:60:15. The 1st installment of subsidy Rs. 37,500/- (25 % of subsidy) will be given in advance after administrative approval, the 2nd installment of subsidy Rs. 90,000/- (60% of subsidy) after construction reaches the lintel level, and 3rd installment of subsidy Rs. 22,500/- (15% of subsidy) on receipt of report of 100% inspection by the engineers/officers of the Labour Welfare Organization.

2. SKILL DEVELOPMENT FOR BEEDI WORKERS:

Ministry of Labour & Employment has also initiated action for skill development of beedi workers to provide them alternate source of livelihood, as there is apprehension among Beedi Manufactures/Beedi Workers Associations that employment may be reduced in the Beedi industry due to the anti-Tobacco campaign.
